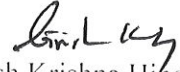


The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 26.02.2024

Place: Mumbai



Girish Krishna Hingorani

Interim Resolution Professional

Vijay Weaving & Dying Private Limited

Registration. Number. IBBI/IPA-002/IP-00842/2019-2020/12695

Authorization for Assignment

valid till 8th November 2024

